

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 340 OF 2017 &
IA NO. 694 OF 2017**

Dated: 14th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

All India Power Engineers' Federation

...Appellant(s)

Vs.

M/s. Teesta Urja Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma

Counsel for the Respondent(s) : Mr. Tarun Johri
Mr. Ankit Saini for R-1

Mr. Vishrov Mukerjee
Mr. Girik Bhalla for R-2

Mr. Anand K. Ganesan for R-4 to R-7

Mr. Shubham Arya
Mr. Pulkit Agarwal for R-8 to R-11

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **30.07.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**